

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.262
TO BE ANSWERED ON 24th JULY, 2024

COMPUTERISATION OF PDS

262 DR. D RAVI KUMAR:
SHRI C N ANNADURAI:
SHRI NAVASKANI K:
SHRI SELVAM G:
DR. THIRUMAAVALAVAN THOLKAPPIYAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the number of Public Distribution System (PDS) shops which have been computerised across the country including Tamil Nadu;
- (b) whether any time limit has been fixed for completion of computerisation of PDS across the country and if so, the details thereof along with challenges faced by the Government;
- (c) the current status of linking of Ration Card with Aadhaar Card across the country and the response of all the States/UTs thereto;
- (d) whether the Government has received any proposal from some of the States to include more products under PDS and if so, the details thereof and the action taken by the Government thereon; and
- (e) the other steps taken by the Government to check malpractices in PDS?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC
DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) & (b): As part of the technology driven Public Distribution System (PDS) reforms, ration cards/beneficiaries database have been completely digitized in all States/UTs, transparency portal and online grievance redressal facility/Toll-free number have been implemented in all States/UTs, online allocation has been implemented in all States/UTs (except UTs of Chandigarh and Puducherry which have adopted DBT Cash Transfer scheme) and supply chain has been computerized in 31 States/UTs. So far, nearly 5.41 Lakh out of total 5.43 Lakh Fair Price Shops (FPSs) in the country (including the State of Tamil Nadu) have been automated by installing ePoS devices for the distribution of foodgrains in a transparent manner (electronically) through biometric/ Aadhaar authentication of beneficiaries.

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The Department initially implemented One Nation One Ration Card (ONORC) plan in August 2019 with 4 states and by the end of June 2022 ONORC was operational across all 36 States/UTs of the country. Since its inception more than 144 Crore portability transactions have been recorded under the ONORC plan, which includes both inter-State and intra-State transactions ensuring the food security of more than 80 Crore beneficiaries in the country.

(c) & (d): Presently, 99.8% ration cards are seeded with Aadhaar number at national level. However, this Department has extended the timeline given to the States/UTs, under the Notification dated 08/02/2017 (as amended from time to time) issued in exercise of Section-7 of the Aadhaar Act 2016, for completing the Aadhaar seeding of ration cards up to 30/09/2024. Statement showing State/UT wise total number Aadhaar seeded Ration Cards and Fair Price Shops (FPSs) Operational with ePoS devices is at **Annexure.**

Further, as per Clause 9 of Targeted Public Distribution System (TPDS) Control Order, 2015, State Governments shall allow sale of commodities other than the foodgrains distributed under the TPDS at the FPS to improve the viability of the FPS operations. Additionally, States/UTs have been advised that FPS owners may be encouraged to sell non-PDS items through PDS outlets for earning extra income.

(e): For ensuring transparency and proper functioning of the TPDS and accountability of the functionaries in such system, every State Government sets up Vigilance Committees as specified in the Public Distribution System (Control) Order, 2001, made under the Essential Commodities Act, 1955, as amended from time to time, at the State, District, Block and Fair Price Shop levels consisting of such persons, as may be prescribed by the State Government giving due representation to the local authorities, the Scheduled Castes, the Scheduled Tribes, women and destitute persons or persons with disability. The Vigilance Committees shall perform the following functions, namely:-

- (i) regularly supervise the implementation of all schemes under this Act;
- (ii) inform the District Grievance Redressal Officer, in writing, of any violation of the provisions of this Act; and
- (iii) inform the District Grievance Redressal Officer, in writing, of any malpractice or misappropriation of funds found by it.

Annexure

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF THE UNSTARRED QUESTION NO.262 FOR ANSWER ON 24.07.2024 IN THE LOK SABHA.

Statement showing State/UT wise total number Aadhaar seeded Ration Cards and Fair Price Shops (FPSs) Operational with ePoS devices

S. N.	State/UT	Total Ration Card in Central System	Total Ration Cards Seeded with Aadhaar	% Seeding of Ration Cards	Total Fair Price Shops	Operational with ePOS devices	% FPS Automation
1	A&N Islands	17,258	17,257	100%	416	416	100%
2	Andhra Pradesh	90,25,839	90,25,839	100%	29,791	29,791	100%
3	Arunachal Pradesh	1,86,417	1,50,284	81%	1,680	1,680	100%
4	Assam	66,05,913	65,84,103	~100%	34,300	34,286	100%
5	Bihar	1,95,89,550	1,95,10,530	~100%	50,951	50,951	100%
6	Chandigarh	84,719	84,402	~100%	NA	NA	NA
7	Chhattisgarh	53,77,624	53,74,976	100%	13,675	13,675	100%
8	DNH and D&D	58,672	58,672	100%	114	114	100%
9	Delhi	17,58,451	17,58,451	100%	1,993	1,993	100%
10	Goa	1,29,504	1,29,468	100%	452	452	100%
11	Gujarat	78,55,092	78,55,092	~100%	16,949	16,949	100%
12	Haryana	48,49,116	48,49,116	100%	9,434	9,434	100%
13	Himachal Pradesh	7,65,757	7,65,757	100%	5,219	5,155	~99%
14	J&K	16,61,025	16,61,011	100%	6,737	6,737	100%
15	Jharkhand	61,08,183	60,54,863	99%	25,228	25,228	100%
16	Karnataka	1,14,16,146	1,14,16,146	100%	20,403	20,325	~100%
17	Kerala	41,97,405	41,95,562	100%	13,913	13,905	~100%
18	Ladakh	29,783	29,566	99%	404	404	100%
19	Lakshadweep	5,383	5,379	~100%	39	39	100%
20	Madhya Pradesh	1,26,31,430	1,26,27,203	100%	27,377	27,127	99%

21	Maharashtra	1,63,75,075	1,63,74,643	100%	52,642	52,642	100%
22	Manipur	5,71,509	5,69,083	~100%	2,339	2,339	100%
23	Meghalaya	4,16,623	2,99,561	~72%	4,735	4,727	~100%
24	Mizoram	1,76,354	1,75,923	~100%	1,258	1,258	100%
25	Nagaland	3,38,430	3,30,148	~98%	1,783	1,774	99%
26	Odisha	93,50,436	92,93,737	99%	12,044	12,044	~100%
27	Puducherry	2,06,580	2,06,295	~100%	NA	NA	NA
28	Punjab	40,15,195	40,14,800	100%	18,150	18,150	100%
29	Rajasthan	1,07,34,989	1,07,22,752	~100%	27,062	25,579	~95%
30	Sikkim	97,006	96,961	100%	1,312	1,312	100%
31	Tamil Nadu	1,14,36,829	1,14,36,778	100%	34,805	34,805	100%
32	Telangana	54,44,945	54,44,945	100%	17,246	17,246	100%
33	Tripura	6,06,271	6,05,884	~100%	2,057	2,057	100%
34	Uttarakhand	13,96,299	13,96,231	100%	9,059	9,059	100%
35	Uttar Pradesh	3,61,25,293	3,61,21,354	100%	79,216	79,216	100%
36	West Bengal	1,37,12,277	1,37,08,137	100%	20,476	20,476	100%
National Summary		20,33,57,378	20,29,27,837	99.8%	5,43,259	5,41,345	99.6%
